

STATEMENT

Volume of Trade Between India and Ceylon

(Value in thousands of Rupees)

	1948-49	1949-50	1950-51	1951-52 (April- Feb- ruary).
Imports into India from Ceylon.	2,72,41	2,94,01	4,51,98	4,97,50
Exports (including re-exports) from India to Ceylon.	12,31	34,16	82,67	19,67,88,13, 98,82

वस्तुओं के आदान प्रदान के करार

२९. श्री आर० एस० तिब्बारी : क्या बाणिज्य तथा उद्योग मन्त्री यह बतलाने की कृपा करोगे कि:

(क) वस्तुओं के आदान-प्रदान के लिये भारत ने किन किन देशों के साथ करार किया है,

(ख) कौन कौन सी वस्तुयें मंगाई जायेंगी और किन किन मात्राओं में,

(ग) कौन कौन सी वस्तुयें भेजी जायेंगी और किन किन मात्राओं में, तथा

(घ) उक्त आयात और निर्यात पर शुल्क के रूप में भारत सरकार को कितनी आय होगी ?

AGREEMENTS FOR EXCHANGE OF GOODS

[29. Shri R. S. Tiwari: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the countries with which India has entered into

agreements for the exchange of goods;

(b) the names of the articles which are to be imported and their quantities;

(c) the names of articles which are to be exported and their quantities; and

(d) the amount of duties collected by the Government of India on these imports and exports?]

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The countries with which India has entered into trade agreements and arrangements which are still in force are as follows:—

- (1) Australia.
- (2) Burma.
- (3) Ceylon.
- (4) Pakistan.
- (5) West Germany.
- (6) Poland.
- (7) Italy.
- (8) Sweden.

(b) and (c). The information is contained in the specific Trade Agreements or Arrangements, copies of which are available in the Library of Parliament.

(d) The information is not easy to collect as customs returns on import and export duties are not compiled countrywise and to attempt to do so would involve a great deal of labour and expense incommensurate with the value of the information.

CAMPS FOR DISPLACED PERSONS

30. Shri Tek Chand: Will the Minister of Rehabilitation be pleased to state:

(a) the number of camps for displaced persons;

(b) the number of displaced persons in each camp;

(c) the number of schools in each camp;

(d) the number of students in each school; and

(e) the facilities, if any, provided for the training and employment of displaced persons?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (e). There are no relief camps so far as Displaced Persons from West Pakistan are concern-

ed excepting homes for unattached women, old and infirm persons and their dependents altogether numberin^g about 35,000. The asked for information in relation of Displaced Persons from East Bengal is being collected and will be laid on the Table of the House in due course.

EXPORT OF YARN

32. Dr. Ram Subhag Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have decided to allow export of yarn produced from foreign cotton;

(b) if so, whether Government have fixed any target for such yarn export; and

(c) if the answer to part (b) above be in the affirmative, what is the target fixed?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) to (c). It has been decided to allow export of yarn produced from foreign cotton, excepting singles yarn of counts 80s and above and folded yarn of counts 2/30s and above but below 2/60s, upto a limit of 6,000 bales for shipment by the end of June, 1952.

कपड़े की मिलों का बन्द हो जाना

३३. श्री एम० एल० द्विवेदी : क्या वाणिज्य तथा उद्योग मन्त्री यह बतलाने की कृपा करेंगे कि:

(क) मंदी के कारण कपड़े की कितनी मिलें उद्योगगतियों द्वारा बन्द कर दी गई हैं;

(ख) इन मिलों के बन्द हो जाने का कितने कर्मचारियों तथा श्रमजीवियों पर प्रभाव पड़ा है;

(ग) उक्त मिल वर्तमान विधियों के उपबन्धों के अनुसार बन्द हुई हैं या नहीं;

(घ) इन मिलों के बन्द होने के फलस्वरूप वस्त्र उत्पादन परिमाण में कितने प्रतिशत कमी होने की आशंका है;

(ङ) उत्पादन को सामान्य स्तर पर लाने के लिये सरकार द्वारा क्या कार्यवाहियाँ की जा रही हैं;

(च) क्या सरकार इन बन्द मिलों को पुनः चालू करने का प्रयत्न कर रही है; तथा

(छ) यदि हाँ, तो इस कार्य में कब तक सफलता होने की सम्भावना है ?

CLOSURE OF TEXTILE MILLS

[33. Shri M. L. Dwivedi: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of textile mills that have been closed down by the industrialists on account of the slump;

(b) the number of employees including labourers affected thereby;

(c) whether or not the mills were closed down in conformity with the provisions of the existing laws;

(d) the percentage of fall in cloth production apprehended on account of this closure of mills;

(e) the steps that are being taken by the Government to restore the production to its normal level;

(f) whether Government are taking steps to restore the working of the mills which have closed down; and

(g) if so, by what time will it be possible to achieve that end?]

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) One mill has closed totally and 7 mills have closed partially due to accumulation of stocks on account of general slump in the country.

(b) 5,058 workers.

(c) Government understand that only one mill was not closed down in conformity with the provisions of the local laws.

(d) The loss of cloth production due to closure of these mills is estimated to be 1,548,000 yards. There was, however, no fall in the total production of cloth in the country and actually the production of cloth in April 1952 was the highest recorded in any month after October 1948.

(e) In view of the reply to part (f) of the question this does not arise. Regarding the steps taken by the Government to assist the mills to clear